H Block, Kali Bari Marg, New Delhi; and

(b) if so, what action Government propose to take in the matter?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHA-FOOR): (a) Yes, Sir.

(b) Water Supply has been augmented by boring tubewells, one at Kali Bari Marg and two at Babakharag Singh Marg.

## Allotment of fiats by HUDCO

1855. SHRI RADHAKISHAN MAL-VIYA: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it is a fact that DDA announced on February 16, 1983 the lists of flats under the HUDCO Scheme in various places including the Paschimpuri;
- (b) whether it is also a fact that the persons already got their names registered under the above mentioned scheme have not been allotted the DDA houses so far;
- (c) if so, what are the reasons therefor;
- (d) what are the prices of the LIG flats of the Delhi Development Authority under the HUDCO Scheme;
- (e) whether the DDA propose to allot the LIG-DDA flats under the HUDCO Scheme on instalments basis to the people of weaker sections of society especially to physically handicapped persons; and
- (f) if not, what are the reasons therefor?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL CHAFOOR): (a) Yes, Sir.

(b) and (c) 300 LIG Flats were allocated in Paschimpuri. As the

flats were not complete, a draw for specific number of flats has not been held. The same is likely to be held during this month.

(d) Disposal cost of LIG flats constructed under HUDCO scheme ranges from Rs. 32,200 to Rs. 89,200 and at Paschimpuri Pkt.A-1/B, B-1-A is as under:—

 Ground floor
 ..
 Rs. 67,200

 First floor
 ..
 Rs. 64,900

 Second floor
 ..
 Rs. 63,100

- (e) According to the policy 75 per cent under this scheme are allotted on hire purchase basis to registrants under LIG and Janta categories by draw of lots.
- (f) Does not arise, in view of reply to part (e) above.

## Allotment of flats to retired Government Employees registered under HUDCO Scheme of DDA

1856. SHRI F. M. KHAN: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether Government's attention has been invited to the news item which appeared in the Indian Express of the 11th April, 1984 regarding allotment of flats to the retired retiring Government employees who have registered their names in HUDCO pattern in 1979, if so, the details thereof;
- (b) what is the number of applications received upto 15th of May, 1985 categorywise viz., LIG, MIG and Janta Flats; what is the procedure of allotment of flats to them; and
- (c) whether Government propose to provide flats to them before their retirement in 1985 to enable them to vacate the Government accommodation, if not the reasons therefor?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): (a) Yes Sir, DDA floated :

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